

National Company Law Tribunal
Allahabad Bench
Allahabad

64 (ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016.

NAME OF THE COMPANY: Shri Rakesh Kumar

Vs.

M/s B. D. Mahajan & Sons Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.

2.	ZAIN ABAS	Adv	Res	
3.	Saurabh Brinasthna	Adv	Res	

4.  Order dated 22.12.2016

CP No. 64(ND)/2013 Shri Rakesh Kumar Vs. M/s B.D.

Mahajan & Sons Pvt. Ltd & Ors.

CP 64 of 2013 is received from the Principal Bench. Both the Learned Counsel agreed for disposal of the main company petition. Reply in CA is filed. The CP be listed on 16.01.2017 for final hearing. Any adjournment will not be granted.

List on 16.01.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.12.2016